

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 21

IA 368/2024 In C.P. (IB)/501(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 01.07.2024

NAME OF THE PARTIES: POONA PETROLEUM COMPANY PRIVATE
LIMITED V/s SPECIFIC ALLOYS PRIVATE
LIMITED

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA 368/2024 –

1. Both counsels seek further time to place on record written notes of arguments.
2. List this IA on **08.07.2024** to place on record written notes of arguments.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna